

CENTRAL ELECTRICITY REGULATORY COMMISSION
(Legal Division)

Weekly Hearing Schedule for the month of September 2023 (25.9.2023 to 29.9.2023)

Date, Day & Time	S. No.	Petition No.	Petitioner	Subject in Brief
27.9.2023 Wednesday At 10.30 A.M. Transmission Tariff	1.	Diary No. 404/2023	PSPCL	Petition for exclusion of drawal of BBMB from the deemed General Network Access quantum of the State of Punjab.
	2.	257/TD/2023	SPV	Application under Section 14 and Section 15 (1) of the Electricity Act, 2003 read with Regulation 6 of the Central Electricity Regulatory Commission (Procedure, Terms and Conditions for grant of trading license and other related matters), Regulations, 2020 for grant of an inter-state trading license.
	3.	151/MP/2021	JITPL	Petition under Section 79(1)(c) & 79(1)(f) of the Electricity Act, 2003 read with Regulation 32 and the detailed procedure as envisaged under the Central Electricity Regulatory Commission (Grant of Connectivity, long Term, Medium Term Open Access in Intra-State and related matters) Regulations, 2009.
	4.	13/TT/2023	ATIL	Petition for determination of capital cost and transmission tariff pertaining to FY 2021-22 to FY 2023-24 for 12 Ohm series line reactors in Mohindergarh - Dhanonda 400 kV D/C line Circuit-I & Circuit-II at Mohindergarh.
	5.	303/TT/2022	EPTCL	Petition for determination of transmission tariff (annual fixed cost) for the 2 x 400 kV Bays at Jhanor Gandhar GPS of NTPC Limited.
	6.	293/TT/2022	PGCIL	Petition for determination of transmission tariff from DOCO to 31.3.2024 for Asset-1: Conversion of existing 2x63 MVAR Line Reactors at Bhachau end of Bhachau EPGL 400kV D/c line to Switchable Line Reactors along with two nos. of 400kV Reactor bays associated with Part A: PG works associated with Western Region Strengthening Scheme - 21 and Asset-2: 1 No. 220 kV GIS Line Bay at Bhuj S/S associated with Part-B: Extension works at Bhuj PS for interconnection of RE projects under Extension works at POWERGRID Sub-stations for interconnection of RE projects.
	7.	333/TT/2022	PGCIL	Petition for revision of transmission tariff for 2019-24 tariff block for Stage-1 of 400 kV Thyristor controlled series compensation project (Fact Device) on Kanpur-Ballabgarh 400 kV S/C line at Ballabgarh in Northern Region. & Approval under Regulation 76 and Regulation 77 of CERC (Terms and Conditions of Tariff) Regulations, 2019, Power to Relax and Power to Remove Difficulty for one-time reimbursement of unrecovered depreciation for Stage-1 of 400 kV Thyristor controlled series compensation project (Fact Device) on Kanpur-Ballabgarh 400 kV S/C line at Ballabgarh in Northern Region.
	8.	2/TT/2023	PGCIL	Petition for truing up of transmission tariff for 2014-19 tariff block and determination of transmission tariff for 2019-24 tariff block Asset A1 Sub-station extension for 400/200 kV ICT at Bhadrawati HVDC Back-to-Back Station and Asset A2: 400/220 kV/250 MVA transformer shifted from Moga Sub-station under Installation of Transformer and Procurement of Spare Converter Transformer at Bhadrawati HVDC Back to Back Station in WR.
	9.	6/TT/2023	PGCIL	Petition for determination of transmission tariff from Actual DOCO to 31-3-2024 for Asset-1: Shifting of 125 MVAR and 80 MVAR line reactors at Nellore (PG) from Nellore PS- Nellore (PG) 400kV D/c Line to Nellore (PG) - Sriperumbudur 400kV D/c Line (with suitable arrangement) and b) Bypassing Nellore PS- Nellore (PG) 400kV D/c (Quad) line and Nellore (PG)- Thiruvalem 400kV D/c Quad line at Nellore (PG) for making direct Nellore PS- Thiruvalem 400kV D/c

			(Quad) Line under Transmission System for controlling High Loading of Nellore (PG)- Nellore PS 400kV (Quad) D/C line in Southern Region.
10.	7/TT/2023	PGCIL	Petition for determination of transmission tariff from DOCO to 31.3.2024 for Asset A :- 2 Nos 400kV Line Bays at 400 kV Mapusa S/s (For termination of Xeldem Mapusa 400kV D/c (Quad) Line, (Line under TBCB)). Asset B :- 1x80MVAR, 420kV fixed line reactor along with 500 Ohms NGR and its auxiliaries at Narendra (New) (Kudgi GIS) S/s. [for Narendra (New) Xeldem 400kV Quad line formed after LILO of one circuit of Narendra (Existing) Narendra (New) 400kV D/c quad line at Xeldem] under POWERGRID works Associated with Additional 400KV feed to Goa.
11.	25/TT/2023	PGCIL	Petition for revision of truing up of transmission tariff for 2014-19 tariff block and revision/ determination of transmission tariff for 2019-24 tariff block for Transmission asset under Removal of Constraints in 400kV Bays Extensions at 400kV Vemagiri S/S in Southern Region.
12.	32/TT/2023	PGCIL	Petition for determination of transmission tariff from DOCO to 31-3-2024 for Asset-1: 02 Nos 220 kV Line Bays at Samba Sub-station covered under "Northern Region System Strengthening - XLII" in Northern Region.
13.	33/TT/2023	PGCIL	Petition for determination of transmission tariff from DOCO to 31.3.2024 for Asset-1: 1x500 MVA, 400/220 kV ICT (3rd) along with the associated bays and 2 no 220 KV Bus sectionalizer bay (Hybrid/MTS) at Indore (POWERGRID) substation, Asset-2: 1 no. 220 kV Hybrid/MTS Line Bay at Indore S/S under Connectivity and LTA for 325 MW Wind Project of M/S SBESS Services Projects Private Limited in Western Region.
14.	180/TT/2021	PGCIL	Petition for determination of transmission tariff from DOCO to 31-3-2024 for Asset-1: LILO of 400kV S/C Lonikhand (MSETCL) - Kalwa (MSETCL) Line at Navi-Mumbai alongwith 400/220 KV Navi Mumbai (GIS Substation) at Navi Mumbai under Western Region System Strengthening Scheme V
15.	295/TT/2022	PGCIL	Petition for truing up of transmission tariff for 2014-19 tariff block and determination of transmission tariff for 2019-24 tariff block for Series Compensation on Panki- Muradnagar 400 kV S/C line of UPPCL in Northern Region & Approval for one-time reimbursement of unrecovered depreciation for Series Compensation on Panki- Muradnagar 400 kV S/C line of UPPCL in Northern Region.
16.	115/TT/2023	PGCIL	Petition for determination of transmission tariff from DOCO to 31.3.2024 for Asset-1: 1x1500MVA, 765/400 kV ICT (3rd) along with associated bays at Vadodara Sub-Station under Transmission Network Expansion in Gujarat to increase its ATC from ISTS (Part A).
17.	116/TT/2023	PGCIL	Petition for truing up of transmission tariff for 2014-19 tariff block and determination of transmission tariff for 2019-24 tariff block for Asset 1- OPGW link for 765kV Sasan-Satna Ckt-1under Central Sector, Asset 2- OPGW link for 220kV Indore-Pithampura (MPPTCL) under State Sector & Asset 3- OPGW link for Satna Gwalior Ckt-1 under Central Sector under Establishment of Fibre Optic Communication System under Master Communication Plan in Western Region.
18.	133/TT/2023	PGCIL	Petition for determination of Transmission Tariff from DOCO to 31-3-2024 for Asset-1: 02 Nos 400 KV GIS Line Bays at 765/400 kV Varanasi Sub-station covered under "Construction of 2 nos. of 400 kV Hybrid/GIS Line bays at Varanasi (PG) Sub-station" in Northern Region.
19.	159/TT/2023	PGCIL	Petition for truing up of transmission tariff for 2014-19 tariff block and determination of transmission tariff for 2019-24 tariff block for Asset-1: LILO of Gladni Hiragana 220 kV S/C line at 400/220 kV Samba (POWERGRID) Sub-station (the lines are to be terminated at existing 220 kV line bays at samba

				Substation); Asset-2: LILO of 400 kV Amritsar-Hamirpur Line at Jalandhar (One circuit of Parbati Pooling station-Amritsar Line) ; Asset-3: 2 nos. of 220 kV Line bays at Bhandal Sub-station; Asset-4: LILO of Agra Bhagalpur 220 kV S/C Line at Agra (POWERGRID) Sub-station along with line bays ; Asset-5: Associated bays of 1x315 MVA 400/220 kV ICT at Agra Substation (ICT to be shifted from Ballabgarh); Asset-6: Associated bays of 1x315 MVA 400/220 kV ICT at kathak Substation (ICT to be shifted from Ballabgarh); and Asset-7: 2 numbers 220 kV bays at Keitha Sub-station; Asset-8: 1x315 MVA 400/220 kV ICT at Agra Substation (Only ICT shifted from Ballabgarh SS covered under Rihand Transmission System); Asset-9: 1x315 MVA 400/220 kV ICT at kathak Sub-station (Only ICT shifted from Ballabgarh SS covered under Rihand Transmission System) under Northern Region System Strengthening Scheme XXXIV in Northern Region.
	20.	177/TT/2023	PGCIL	Petition for determination of transmission tariff from Actual/Anticipated DOCO to 31-3-2024 for Asset-1: 1 x 500 MVA, 400/220kV Transformer along with associated bays at Hiriyyur Substation and Asset-2: 1 x 500 MVA, 400/220kV Transformer along with associated bays at Kochi Substation under Augmentation of Transformation capacity at existing Hiriyyur and Kochi Sub-stations in Southern Region.
27.9.2023 Wednesday At 3.00 P.M. Transmission Tariff	1.	685/TT/2020 along with I.A. No. 66/2023	PGCIL	Petition for determination of transmission tariff from the date of commercial operation (COD) to 31.3.2024 under the Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2019 in respect of ± 800 kV 6000 MW Raigarh (HVDC Station)-Pugalur (HVDC Station) HVDC Link along with ± 800 kV 1500 MW (Pole-I) HVDC terminals each at Raigarh (HVDC Station) & Pugalur (HVDC Station) under “ HVDC Bipole link between Western Region (Raigarh, Chattisgarh) and Southern Region (Pugalur, Tamil Nadu)-North Trichur (Kerala)- Scheme 1: Raigarh-Pugalur 6000 MW HVDC System” in the Southern Regional grid (Remanded from the Hon’ble Supreme Court) (Interlocutory application for placing additional documents on record).
29.9.2023 Friday At 10.30 A.M Misc. Petitions.	1.	279/MP/2023	DVC	Petition under Section 79(1)(c) of the Electricity Act, 2003 read with Regulation 57 and 58 of the Central Electricity Regulatory Commission (Indian Electricity Grid Code) Regulations, 2023 seeking relaxation of the Regulation 43(9), Regulation 45(5)(a)(v) & 45(5)(a)(vi) of the Central Electricity Regulatory Commission (Indian Electricity Grid Code) 2023 (On admission).
	2.	286/MP/2023 along with I.A. No. 73/2023	APMPL	Petition under Section 79 of the Electricity Act, 2003 read with appropriate provisions of applicable law inter alia seeking extension of time to comply with the directions of the Respondent No. 2 to install the required reactive power compensation device for the Petitioner’s 300 MW solar power project situated at Village: Sonanda, Shekhasar, Bandhari, and Kesarpura, Tehsil Bap, District Jodhpur, Rajasthan; and consequently, restrain the Respondent No. 2 from taking coercive action against the Petitioner till such time (Interlocutory Application seeking ad-interim ex-parte directions) (On admission).

By order of the Commission
Sd/-
(T.D. Pant)
Joint Chief (Legal)
27.9.2023